

**Central Administrative Tribunal  
Principal Bench**

**OA No.4048/2014**

New Delhi, this the 11<sup>th</sup> day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Mr. Kesh Raj Meena, Age 44 years  
S/o Sh. Ramsahay Meena  
Junior Hindi Translator  
Indian Council of Medical Research  
Ansari Nagar, New Delhi-110029  
R/o I-II-161, Madan Gir  
New Delhi.
2. Mrs. Promilla Bhatia, Age 57 years  
W/o Sh. B.K. Bhufia  
Senior Hindi Translator  
Indian Council of Medical Research  
Ansari Nagar, New Delhi-110029.
3. Ms. Meenakshi Bhasin, Age 36 years  
W/o Puneet Bhasin  
Jr. Hindi Translator  
National Institute of Malaria Research Centre  
Sector 8, Dwarka  
New Delhi-110077. ...Applicants

(By Advocate :None)

Vs.

Union of India through

1. The Secretary  
Ministry of Health & Family Welfare  
Government of India, New Delhi.
2. The Director General  
Indian Council of Medical Research  
Ansari Nagar  
New Delhi-110029.

3. The Secretary, Ministry of Finance  
Department of Expenditure  
Govt. of India, New Delhi.
4. The Secretary  
Department of Personnel & Training  
Govt. of India, JCA Division  
North Block  
New Delhi-110001. ... Respondents

(By Advocate: Shri H.D. Sharma)

### **ORDER (ORAL)**

#### **Justice L. Narasimha Reddy:-**

This is one of the oldest OAs and is being listed since long for final hearing. However, either adjournment was sought or there was no representation at all for the applicant. On 06.08.2019, there was no representation for the applicant. With a view to give last opportunity to the applicant, it was directed to be listed today. Today also there is no representation for the applicant. The OA is dismissed for default. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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